NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 542 /(MAH)/2012

CORA	M:	Prese	nt: SHI	RI B.S.V. PRAK	ASH KUMAR MEMBER (J)
			;	SHRI V. NALLA	ASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017					
NAME	OF THE PARTIES	S: M/s. Napis	R Ayul	b Suna	son Builders Pot
		Meel Kan	not Rea	etters of	Builderstyt
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.					
S. No.	NAME		NATION		GNATURE
73	GAYATRI	HAYAK A	v for letit	ioner	Gayatn.
•	ill DA Khi	bragade			

Order CP 542/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 30.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)